

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 618
ANSWERED ON 06TH FEBRUARY, 2023/ MAGHA 17, 1944 (SAKA)**

INVESTMENT IN STOCK EXCHANGE

618: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of Finance be pleased to state:

- (a) whether the Government has taken any step to increase investment in stock exchange;
- (b) if so, the details thereof;
- (c) whether the Government has taken any special efforts to protect interest of investors;
and
- (d) if so, the details thereof?

ANSWER

**SHRI PANKAJ CHAUDHARY
MINISTER OF STATE FOR FINANCE**

(a) and (b): The Securities Contracts (Regulation) (Stock Exchanges and Clearing Corporations) Regulations, 2018, provide for an investment limit of 5% of the paid up equity share capital in a recognized stock exchange, per investor or group of investors. For certain class of investors, this limit has been fixed at 15%.

(c) and (d): SEBI undertakes various investor education and awareness activities to create awareness on relevant issues and to protect the interests of investors in securities market. Investor awareness programs/workshops and mass media campaigns are conducted covering basic aspects of securities market, precautions to be taken while investing in securities market, rights and obligations of investors, Do's and Don'ts, grievance redressal mechanism in the securities market, etc.
